

ITEM NO.7

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).23851/2024

(Arising out of impugned final judgment and order dated 22-04-2024 in WPA No. 30649/2016 passed by the High Court at Calcutta)

SHAHIDULLAH & ORS.

Petitioner(s)

VERSUS

BAISHAKHI BHATTACHARYYA (CHATTERJEE) & ORS.

Respondent(s)

(WITH IA No.150747/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.150746/2024-PERMISSION TO FILE PETITION and IA No.150748/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 29-07-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Ashis Kumar Chowdhury, Adv.
Mr. Sukesh Ghosh, Adv.
Mr. Rajib Ghosh, Adv.
Mr. Babhru Bahan Bera, Adv.
Mr. Jaydeep Chatterjee, Adv.
Mr. Hitesh Kumar, Adv.
Mr. R. C. Kaushik, AOR

For Respondent(s) Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.

Mr. Adeel Ahmed, AOR
Ms. Sana Parveen, Adv.
Ms. Ayushi Arora, Adv.

Mr. Siddhesh Shirish Kotwal, AOR
Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP(C) No 15294 of 2024.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR